

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB) No.507/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	SREI Infrastructure Finance Limited-Versus-Confident Solar Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RATNANKO BANERJI, Sr. Adv. } Financial
NEHA SOMANI, PCS } creditor/
Applicant

Somani
17/11/2017

ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed. Petitioner is also directed to file supplementary affidavit annexing the computation sheet of demand amount.

List on 04/12/2017.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)